

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 116
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant

v.

Basic India Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 27.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. PRADEEP R. SETHI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

: Ms. Gurmeet Bindra, Adv.

: Ms. Simran Sharma, Adv.

For the Respondent

: Mr. Satish Rai, Adv.

: Mr. Abhay Kaushik, Adv.

ORDER

CA-803(PB)/2019:-

Pleadings are complete.

List for arguments on 06.06.2019.

CA-432(PB)/2019 & 713(PB)/2019:-

Learned counsel for the applicant-RP seeks and is granted one week time to file rejoinder with a copy in advance to the counsel opposite.

List for arguments on 06.06.2019.

sd/-

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)

sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)